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**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10 30 AM ON 9th Dec 2019

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial) &
Shri. Veera Brahma Rao Arekapudi, Member (Technical)

APPLICATION NUMBER : IA/40/KOB/2019 IA/43/KOB/2019, IA/44/KOB/2019 & IA/68/KOB/2019

PETITION NUMBER : TCP/55/KOB/19

SECTION : 241-242

NAME OF THE PETITIONER(S) : SAJAN K. THOMAS

NAME OF THE RESPONDENT(S) : PARAGON POLYMERS PRODUCTS PVT LTD

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature
VENKATESH S. ARIBATTI	Advocate in chambers		vsaribatti@chubank.in	
Akhil Suresh	Adv	963 3355467		

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature
Joseph Kodianthara	Sr Adv			
Sandosh Mathew				
Vijay V. Paul				

Office Note
Durga Sara Mammen

Order

9th Dec 2019

IA/40/KOB/2019 IA/43/KOB/2019, IA/44/KOB/2019 & IA/68/KOB/2019 IN
TCP/55/KOB/19

Learned senior counsel for the respondents as also learned counsel for the petitioner are present. Learned counsel for the petitioner (respondent in MA) sought time to file a counter to the IA. Arguments heard in IA No.40/KOB/2019. Orders on 10.12./2019.

Sd/-

Veera Brahma Rao Arekapudi
Member (Technical)

Sd/-

Ashok Kumar Borah
Member (Judicial)

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